

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Ref No SIDCO/ROJ/lgl/29/2023-03/389 dated:31.07.2024

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 13954-JK (LD) of 2024
DATED:- 05 - 08 - 2024

Sanction is hereby accorded to the appointment of Officer's of Industries and Commerce Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated:05.08.2024

No:-LAW-OIC/8/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Government , Industries and Commerce Department
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

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Reyaz Ali Bhat
05-08-24

Annexure to the Government Order No.13954-JK(LD) of 2024 dated 05.08.2024

S.No.	Title of the case.	OIC	Designation
1.	WPC No. 1256/2020 CM NO. 3825/2020 Prakasho Devi v/s JK Sidco	Mr. PawanSethi	Estate Manager IGC, Samba
2.	WP(C) No. 1786/2019 Iccha Ram Saw Mills v/s JK SIDCO	Mr. Ravinder Singh	Estate Manager Bari Brahmana
3.	OWP No. 684/2016 Sai Metal Industries.	Mr. PawanSethi	Estate Manager IGC, Samba
4.	WP(C) No .2943/2019 M/s purepet Industries V/s State of J&K and others.	Mr. PawanSethi	Estate Manager IGC, Samba
5.	WP(C) 2942/2019 Sunrise Industries V/s State of J&K & others.	Mr. PawanSethi	Estate Manager IGC, Samba
6.	OWP No. 1546/2017. Krishan Singh Chib CPOWP OF 240/2017 1546/2017 Shanti Devi V/s SIDCO.	Mr. Ravinder Singh	Estate Manager Bari Brahmana
7.	OWP NO 2363/2018 Dhanpat Raj & others v/s state and others	Mr. Pranav Mahajan	Estate Manager Gatti, Kathua
8.	OWP NO./578/2017 Hotel Swagat v/s JK SIDCO	Mr. Ravinder Singh	Estate Manager Bari Brahmana
9.	WP(C) No. 1089/2021 RavinderDhotra v/s UT OF J&K and others	Mr. Ravinder Singh	Estate Manager Bari Brahmana
10.	WP(C) 201/2022 YASH INDUSTRIES V/S Jksidco	Mr. PawanSethi	Estate Manager IGC, Samba
11.	WP(C) 717/2022 C/W 3121/2023 Ganesha Unit III V/S UT Of J&K	Mr. PawanSethi	Estate Manager IGC, Samba
12.	WP(C) 456/2022 Mohini Industries v/S UT Of J&K	Mr. PawanSethi	Estate Manager IGC, Samba
13.	WP(C) 1120/2022 Satyug India v/s UT Of J&K	Mr. PawanSethi	Estate Manager IGC, Samba
14.	WP(C) No. 1362/2022 M/S Zenith Aromatics IGC Samba V/s SIDCO	Mr. PawanSethi	Estate Manager IGC, Samba
15.	WP(C) No.1149/2022 M/s N S Industries v/s UT of J&K and others	Mr. PawanSethi	Estate Manager IGC, Samba
16.	WP(C) No 2003/2022	Mr. PawanSethi	Estate Manager IGC,

Jan N. Singh

	M/S Nayar Industries v/s Union Territory of J&K		Samba
17.	WP(C) 2400/2022 M/S Sakeet Engineering construction v/s UT of J&K	Mr. Ravinder Singh	Estate Manager Bari Brahmana
18.	WP(C) 2402/2022 Rameshwar Sing v/s UT of J&K	Mr. Ravinder Singh	Estate Manager Bari Brahmana
19.	WP(C) NO. 2398/2022 M/S Great India infrastructure v/s UT of JK	Mr. Ravinder Singh	Estate Manager Bari Brahmana
20.	WP(C) No.114/2023 Shafqatbashir and another v/s UT OF JK	Mr. Ravinder Singh	Estate Manager Bari Brahmana
21.	WP(C) C No. 1047/2023 Tarsim Raj v/s UT OF J&K	Mr. Ravinder Singh	Estate Manager Bari Brahmana
22.	WP(C) 125/2020 Dutt Ram V/s UT of J&K c/w wpc 4511/2019 Thoru Singh	Mr. Ravinder Singh	Estate Manager Bari Brahmana
23.	WP(C) NO. 1475/2022 Tawi Steel Rolling Mills v/s UT OF JK	Mr. Ravinder Singh	Estate Manager Bari Brahmana
24.	WPC No. 2396/2022 M/S V P Construction Company v/s UT OF J&K	Mr. Ravinder Singh	Estate Manager Bari Brahmana
25.	WPC NO 1857/2023 M/S Vaishnavkatha Industries v/s UT OF J&K and others	Mr. PawanSethi	Estate Manager IGC, Samba
26.	WPC NO 2714/2023 GURMEET KOUR	Mr. Pranav Mahajan	Estate Manager Gatti, Kathua
27.	WPC NO 2708/2023 ROHIT CHOUDHARY v/s UT of J&K	Mr. Pranav Mahajan	Estate Manager Gatti, Kathua
28.	OWP NO 528/2017 MEHAK ANAND v/s UT of J&K	Mr. Pranav Mahajan	Estate Manager Gatti, Kathua
29.	M/s Kaka BAT Factory v/s UT of J&K	Mr. Pranav Mahajan	Estate Manager Gatti, Kathua
30.	M/s Tanish Industries v/s UT of J&K	Mr. Pranav Mahajan	Estate Manager Gatti, Kathua
31.	WPC No. 99/2024 M/s Radhakrishan v/s UT of J&K	Mr. Pranav Mahajan	Estate Manager Gatti, Kathua
32.	M/S Trikuta logistic and warehouse sole prop. v/s JK SIDCO	Mr. PawanSethi	Estate Manager IGC, Samba
33.	CP(OWP) OF 240/2017 in 1546/2017 Shanti Devi V/s SIDCO.	Mr. Ravinder Singh	Estate Manager Bari Brahmana
34.	Contempt Petition 65/2023 in WPC 2340/2022 Universal Techno crates v/s UT of J&K	Mr. Ravinder Singh	Estate Manager Bari Brahmana
35.	Contempt Petition CCPS No.62/2023 in WPC 2342/2022	Mr. Ravinder Singh	Estate Manager Bari Brahmana

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	Rajesh Kumar v/s UT of JK		
36.	CCP (S) 64/2023 in WPC 2345 /2022 Kuljeet Singh v/s UT OF JK	Mr. Ravinder Singh	Estate Manager Bari Brahmana
37.	CCP (S) 68/2023 in WPC 2338 /2022 Ashwani Kumar v/s UT OF JK	Mr. Ravinder Singh	Estate Manager Bari Brahmana
38.	Ganasha unit III Samba v/s Vikramjee	Mr. PawanSethi	Estate Manager IGC, Samba
39.	WP©2192/2019 EktaSawhney	Mr. PawanSethi	GM (A&P)
40.	WP(C) 2737/2019 Pankaj kumar&ors V/S JK SIDCO	Mr. PawanSethi	GM (A&P)
41.	LPA No. 63/2022 m/s Metenere ltd, v/s UT of J&K AND OTHERS	Mr. PawanSethi	Estate Manager IGC, Samba
42.	Declaration Suit (Civil)2904-2020 Ujjala bulb v/s JK BANK and others	Mr. Ravinder Singh	Estate Manager Bari Brahmana
43.	J&K SIDCO V/s Hamgiri Fabrics Pvt. Limited and others	Mr. Ravinder Singh	Estate Manager Bari Brahmana
44.	JK SIDCO V/S JK Financial corporation and others	Mr. Ravinder Singh	Estate Manager Bari Brahmana
45.	MONIKA SAMBYAL V/S JK SIDCO	Mr. PawanSethi	Estate Manager IGC, Samba
46.	Krishan Chand v/J&K SIDCO	Mr. PawanSethi	Estate Manager IGC, Samba
47.	M/S Satyug v/s U.T of J&K	Mr. PawanSethi	Estate Manager IGC, Samba
48.	Arungupta v/s JK SIDCO	Mr. PawanSethi	Estate Manager IGC, Samba
49.	Pankaj Chimber v/s MD SIDCO	Mr. PawanSethi	Estate Manager IGC, Samba
50.	Sheetalchoudhary v/s J&K SIDCO	Mr. PawanSethi	Estate Manager IGC, Samba
51.	Shefali Gupta v/s JK SIDCO	Mr. PawanSethi	Estate Manager IGC, Samba
52.	m/s Actech Agro pvt. Ltd. v/s J&K SIDCO	Mr. PawanSethi	Estate Manager IGC, Samba
53.	Preetam Singh v/s SIDCO	Mr. Ravinder Singh	Estate Manager Bari Brahmana
54.	Sunil Jamwal v/s SIDCO	Mr. Ravinder Singh	Estate Manager Bari Brahmana
55.	SIDCO V/S Preetam Singh	Mr. Ravinder Singh	Estate Manager Bari Brahmana
56.	Arbitration R.D 13/2023 Biswajit Sarkar	Mr. Pranav Mahajan	Estate Manager Gatti, Kathua
57.	Declaration Suit (Civil)2904-2020	Mr. Ravinder Singh	Estate Manager Bari

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P. Singh

	Ujjala bulb v/s JK BANK and others	Singh	Brahmana
58.	J&K SIDCO V/s Hamgiri Fabrics Pvt. Limited and others	Mr. Ravinder Singh	Estate Manager Bari Brahmana
59.	JK SIDCO V/S JK Financial corporation and others	Mr. Ravinder Singh	Estate Manager Bari Brahmana
60.	MONIKA SAMBYAL V/S JK SIDCO	Mr. PawanSethi	Estate Manager IGC, Samba
61.	Krishan Chand v/J&K SIDCO	Mr. PawanSethi	Estate Manager IGC, Samba
62.	WPC NO. 4511/2019 Thoru Singh v/s UT of J&K & others C/W WPC NO 125/2020 WPC NO 171/2020 WPC NO 342/2020	Mr. PawanSethi	Estate Manager IGC, Samba
63.	WPC 107/2024 Suryavanshi Enterprises V/s SIDCO	Mr. Pranav Mahajan	Estate Manager Gatti, Kathua
64.	WPC NO. 2054/2022 PrabhatTerpense and synthetics v/s J&K SIDCO	Mr. Ravinder Singh	Estate Manager Bari Brahmana
65.	ARB. 15/2022 MD SIDCO V/S K.C Food products	Mr. Ravinder Singh	Estate Manager Bari Brahmana

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Ravinder Singh